

**Clearance of Power Projects**

981. SHRI BANWARI LAL PUROHIT:  
Will the PRIME MINISTER be pleased to state :

(a) the details of the pending power projects which have not been cleared from the environmental angle at present ;

(b) the time by which these power projects are likely to be cleared; and

(c) whether the Union Government are involving a 'standard rehabilitation package' to help quick clearance of power projects from the environmental angle ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):  
(a) A total of 30 power projects are awaiting decision for environmental clearance on 1st March, 1990. The details are given in the statement below.

(b) The project proposals will be considered for a decision from environmental angle within three months, from the date of submission of complete information to this Ministry.

(c) Yes, Sir.

**STATEMENT**

S.No.	Name of the project	Reasons for Pendency
1	2	3

***Pending Thermal Power Projects***

1. Gas based combined cycle Thermal Power Station at Vijjeswaram, Stage. II 3x90MW  
Clarification on rehabilitation plan and feasibility report sought in July, 1989 are still awaited.
2. Amguri Gas Based Thermal Power Station—Assam, 360MW  
The clarification sought for rehabilitation Plan has been submitted. This is under examination.
3. Augementation of DG capacity at Kamorta, 0.75 MW  
Project requires exemption for locating within 0.5 Km. of High Tide Line.
4. Construction of Power House at Campbell, 3MW  
Project requires exemption for locating within 0.5 Km. of High Tide Line.
5. Malthon Thermal Power Station of DVC 3x210MW, 2x500MW.  
The project was rejected due to non-submission of information. The file was reopened in August, 1989 after submission of the requisite information. The proposal was to discuss in the Thermal Power Appraisal Committee (TPAC) meeting on 27.11.1989, however, could not be discussed due to absence of Project Authority.
6. Nabinagar TPS 2x500MW.  
Environmental Impact Assessment Report was examined. Advised revision of the report and resubmission.

S.No.	Name of the project	Reasons for Pendency
1	2	3
7.	Chandil Thermal Power Station 2x500MW.	Environmental Impact Assessment Report was examined. Advised revision of the report & resubmission.
8.	North Karpura Super Thermal Power Station 2x500MW+2x500MW.	Interim EIA report received during November, 1989. Proposal under examination.
9.	Muzaffarpur TPS Extension Stage-II 2x210MW.	Under examination.
10.	Patratu T.P.S. Extension Stage-IV 2x210MW	Under examination.
11.	Faridabad Gas based combined cycle project NTPC. Stage-I (2x405MW) Stage-II (1x405MW)	The Ministry sought details regarding De-Nox system and confirmation of acceptance of conditions for Rehabilitation and Resettlement Plan. The details are awaited.
12.	Captive Power Plant of Mangalore Petrochemical, 2x25 MW.	Rehabilitation plan as per stipulated guidelines still awaited.
13.	Vindhyachal TPS, Stage-II 1000 MW.	NTPC was asked at the time of Stage-I consideration in 1981 to submit a detailed EIS report which is still awaited even after 8 years. An interim EIS submitted by NTPC in August, 1988 which was examined but not

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14.	Korba West Bank TPS Extension Unit 5&6 (MP)	found satisfactory. Preliminary results furnished by Electricite de France were discussed by the Committee. Details regarding the ash pond location are yet to be finalised.
15.	Chandrapur Thermal Power Station Unit-7, 500MW.	Discussed in November, 1989 meeting and commitment sought for installation of FGD Plant. The project proponents have confirmed acceptance of the conditions. Under process for the issue of environmental clearance.
16.	Combined Cycle Power Station, 2x210 MW.	Discussed in November, 1989 and commitment sought for installation of FGD plant. The project proponents have confirmed acceptance of the conditions under process for the issue of environmental clearance.
17.	Govindwal Thermal Power Station, 2x210 MW.	Under examination.
18.	Anta Gas based project Stage-II, 430MW.	Clarifications sought from the State Government/State Pollution Control Board are still awaited.
		Discussed by the Committee in May, 1989. Impact Statement not found satisfactory. Modified EIS report and firm commitment

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19.	Neyveli First Thermal Power Station expansion 2x210MW.	regarding gas and water availability is awaited. Details submitted by NTPC reviewed and further clarifications sought. Reply still awaited.
20.	Captive power plant at Madras by Madras Refineries Limited 60MW.	Project considered by the Committee. Under process for issue of environmental clearance.
21.	Power Plant at Madras by M/s. T.N. Industries Captive power Co. Ltd., Coimbatore—210MW.	Project considered by the Committee Under Process for issue of environmental clearance.
22.	Captive combined cycle power plant at Cuddalore (T.N.) 210MW.	Detailed project report and EIA were requested. They are yet to be received.
23.	Gas Turbine Project near Narimanam, 2x5 MW.	Requested submission of Feasibility Report, commitment regarding availability of water, oil from the competent authority. NOC from State Pollution Control Board, distance from HTL zone of sea. Project require to be referred by the Central Electricity Authority.
24.	Rihand Super Thermal Power Station, Stage-II 1000 MW.	Under process for environmental clearance.
		The site for ash disposal is yet to be finalised.

*Reasons for Pendency**S.No. Name of the project*

1	2	3
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*Pending Nuclear Power Projects*

25. Nagarijuna Sagar Atomic Power Station. The Project could not be considered as necessary documents like Disaster Management Plan, EIA Reports, etc have not been received so far.  
Site clearance given on 19.7.1985.
26. Nuclear Power Plant at Kaiga, Karnataka Units 1&2 (2x235 MW) The Environmental Impact Assessment was considered by the Appraisal Committee. Further details sought. Proposal will be considered on receipt of details requested.
27. Nuclear Power Plants at Kaiga Units 3-6 (4x235MW) The Environmental Impact Assessment was considered by the Appraisal Committee. Further details sought. Proposal will be considered on receipt of details requested.
28. Extension of Tarapur Atomic Power Station 2x500MW The Project Authority has submitted the Rehabilitation Plan. This is under examination.

<b>S.No.</b>	<b>Name of the project</b>	<b>Reasons for Pendency</b>
1	2	3
29.	Extension of Nuclear Plant at Rawatbhata. Rajasthan Units 5-8 (4x500 MW)	Proposal under examination.
<i>Pending river Valley Projects</i>		
30.	Tehri Dam Project Stage-I 1000 MW.	The report of the Environmental Appraisal Committee is under consideration.